

**P.A.N.**

2831. SHRI SOMJIBHAI DAMOR: Will the Minister of FINANCE be pleased to state:

(a) the number of applications received by the Commissioner of Income Tax, Delhi, Mumbai and Chennai for allotment of Permanent Account Numbers (PAN) from the tax payers till 31st March, 1997 and month-wise from April upto 15th July, 1997 alongwith the number of PAN issued to income tax payers;

(b) whether any time frame has been fixed for issue of PAN;

(c) if so, the details thereof; and

(d) the reasons for delay in issuing the PAN to income tax payers?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) The number of applications received for allotment of PAN and the number of PAN allotted to income tax payers in Delhi, Mumbai and Chennai is as under:

S.No.	Period	Number of applications	Number of PAN
		received	allotted
1.	Till 31.3.97	1,807,305	1,163,738
2.	April, 1997	64,429	158,011
3.	May, 1997	47,960	58,266
4.	June, 1997	28,679	15,621
5.	1.7.97 to 15.7.97	21,959	16,576
Total		1,970,332	1,412,212

(b) and (c) Permanent Account Number in respect of all cases where complete and correct applications are received till 31.8.97, will be allotted by 31.12.97.

(d) The delay in issuing the PAN to income-tax payers is mainly due to incomplete information given in the application forms submitted by the income-tax payers. This necessitates the issue of deficiency letters. In all such cases, further processing can be done only after the deficiencies are removed by the tax payers.

**Textile Export**

2832. SHRI N. DENNIS: Will the Minister of FINANCE be pleased to state:

(a) whether textiles exports have registered an upward trend in Tamil Nadu during the current year;

(b) if so, the details thereof and the names of the States which have registered such an upward trend; and

(c) the incentives being given by the Government to the State Governments to boost export of textile from their States?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) and (b) State-wise export figures are not maintained. However, the textile exports from India have registered a growth during the current year, i.e., April-June 1997.

(c) Incentives are not given by the Government to the State Government to boost export of textile products. However, in order to boost the exports of textiles, Govern-

ment have been taking a number of steps, which include encouraging exporters to participate in buyer-seller meets; fairs and exhibitions; enabling import of capital goods at concessional duty for export production; special arrangements for duty free import of raw materials from export production; ensuring increased availability of export credit etc.

**ICICI Banking Corporation Limited**

2833. SHRI AMAR PAL SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether the Industrial Credit and Investment Corporation of India (ICICI) proposes to offload 25 per cent of its holding in ICICI Banking Corporation Ltd;

(b) if so, the details thereof; and

(c) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATPAL MAHARAJ): (a) to (c) Yes, Sir. Industrial Credit & Investment Corporation of India Ltd. (ICICI) has reported that it is divesting 4,12,50,200 shares at a price of Rs.35/- per share to the general public. The offer is open between August 5 to August 11, 1997. The offer is being made in compliance with the stipulation of Reserve Bank of India (RBI) in the licence issued to ICICI for opening the Bank.